(2) रायपुर–धमतरी छोटी लाइन खण्ड को बडी लाइन मे बदलना । लम्बाई— 89 किलोमीटर, अनुमानित लागत 4 54 करोड रुपये ।

उपर्युक्त मद (1) के लिए सर्वेक्षण पूरा हो चुका है और रिपोर्ट पर विचार किया जा रहा है । मद (2) के लिए सर्वेक्षण हो रहा है । सभी दृष्टियो से इन रिपोर्टों पर विचार हो जाने के बाद ही इन आमान-परिवर्तनो के बारे में अन्तिम निश्चय किया जायेगा बशर्ते धन उपलब्ध हो ।

छत्तीसगढ़ और विध्य प्रदेश मे रेल सेवा शुरू करने के लिए मध्य प्रदेश सरकार का अनुरोध

2906. श्री गंगा चरण दीक्षित : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या छत्तीसगढ और विन्ध्य प्रदेश क्षेत्रो मे रेल सेवा शुरू करने के लिए मध्य प्रदेश सरकार ने केन्द्रीय सरकार से अनुरोध किया है, और

(ख) यदि हा, तो इस बारे मे केन्द्रीय सरकार की क्या प्रतिक्रिया है और इस बारे मे क्या कार्यवाही की गई है ?

रेल मंत्रालय मे उप मंत्री (श्री बूटा सिंह) : (क) जी हा ।

(ख) मध्य प्रदेश के छत्तीसगढ और विध्य प्रदेश के क्षेत्रो मे पडने वाली डल्ली–राजहरा से जगदलपुर रेल लाइन के लिए अन्तिम स्थल निर्धारण-एवं-आमापन सर्वेक्षण का काम हो रहा है और इसके दिसम्बर, 1974 तक पूरा हो जाने की आशा है । सर्वेक्षण रिपोर्टों के प्राप्त हो जाने, उन पर विचार कर लिये जाने और साथ ही इस प्रयोजन के निमित्त धन उपलब्ध होने पर निर्माण हाथ मे लेने के लिए इस प्रस्ताव पर विचार किया जायेगा ।

खण्डवा में रेलवे पुल को चौड़ा करने के लिए सर्वेक्षण

2907. श्री गंगा चरण दीक्षित : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मध्य रेलवे के खण्डवा नगर मे रेलवे पुल को, जिसके नीचे से कचहरी आने जाने का रास्ता गुजरता है, चौडा करने के बाबत सर्वेक्षण पूरा हो गया है ,

(ख) यदि हा तो यह पुल कब तक चौडा कर दिया जाएगा , और

(ग) यदि रेलवे पुल को चौडा करने का काम निकट भविष्य मे पूरा नही किया जा रहा है, तो इसके क्या कारण है ?

रेल मंत्रालय मे उप मंत्री (श्री बूटा सिंह) (क) जी नही ।

(ख) प्रश्न नही उठता ।

(ग) वर्तमान पुल को चौडा करना व्यावहारिक नही है । लेकिन, एक नये पुल का निर्माण किया जा सकता है बशर्ते राज्य सरकार द्वारा इस तरह का प्रस्ताव किया जाय तथा वर्तमान नियमो के अनुसार अपने हिस्से के खर्च को वहन करने का वचन दिया जाये । अभी तक राज्य सरकार की ओर से ऐसी सुविधा उपलब्ध करने के लिए रेल प्रशासन को कोई निश्चित प्रस्ताव प्राप्त नही हुआ है ।

Supply of Furance Oil to Industrial units in Gujarat

2908 SHRI D D DESAI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the procedure laid down for giving furnace oil to established users and industrial units in Gujarat,

(b) whether Indian Oil Corporation is not releasing furnace oil to small scale industrial units of Gujarat, and

(c) if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) Established consumers of furnace oil are entitled to draw supplies from their supplying Companies. In making supplies a 10 per cent cut is however being applied over 1973 off-takes in the case of 33 priority industries and 20 per cent cut in the case of all other industries. For any additional requirements the parties have to apply to the allocation sub-committee of the Standing Committee on Furnace Oil headed by Secretary and Director General. Technical Development. After the approval of the Sub-Committee necessary authorization is given to the oil companies for release of additional quantities.

A bulk quota is also placed at the disposal of State Governments with effect from 1st July, 1974 to meet the requirements of small scale units and state enterprises which are not registered with any Central sponsoring authority. The State Governments are to set up their own mechanism for allocation of this quota. For Gujarat, an allocation of 73,233 KLs has been made for this purpose for the current year.

(b) IOC is releasing Furnace Oil to all customers as per their entitlement based on 1973' off-take/allotment made by Standing Committee on Furance Oil. IOC is also releasing furnace oil to customers to whom allocation has been made by the State Committee.

(c) Does not arise in view of reply to (b) above.

Allocation of more diesel oil to Gujarat State

2909. SHRI D. D. DESAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Gujarat Government had approached the Centre for more allocation of diesel oil to the State;

(b) if so, Central Government's reaction thereto; and

(c) the quantity of diesel oil supplied to Gujarat during August, September, October and November, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c) Yes, Sir. Gujarat Government has approached this Ministry for making increased diesel allocation to the State. Supply of diesel oil is, however, at present free and no State-wise quotas are being allocated. Demand of Gujarat has been met in full and supplies have been increased by the oil companies to the extent required. Figures of diesel supplies are not mainatined on a State-wise basis.

Applications for Industrial Licences for setting up Chemical Industries in Gujarat

2910. SHRI D. D. DESAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total number of applications received for grant of industrial licences for Chemical Industries in Gujarat upto November, 1974; and

(b) how many of them have been disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) The total number of applications received for setting up Chemical Industries in Gujarat in the Secretariat for Industrial Approvals from 1st November, 1973 to 26th November, 1974 was 112.

(b) 71.

Damage to Railway Lines in Bihar on 6th November, 1974

2911. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of Railway lines were found dislodged and fish plates removed on the day of Bihar Bandh on the 6th November, 1974; and

(b) if so, the number of arrests made in this connection?